

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- JUNE & JULY, 2021				GRAND TOTAL	
Opening Balance as on 01.06.2021	Cases Instituted during the Months of June & July, 2021	Cases Disposed of during the Months of June & July, 2021	Total Pendency as on 31.07.2021	Total Cases Disposed of during the Months of June & July, 2021 (Family Court + High Court)	Total Pendency as on 31.07.2021 (Family Court + High Court)
3629	79	129	3581	625	46979

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.